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## (2022) 03 NGT CK 0028

## National Green Tribunal Principal Bench, New Delhi

**Case No:** Original Application No. 329 Of 2021 (I.A. Nos. 52,53, 54 Of 2022)

Devanshu Bose **APPELLANT** 

۷s

Agra Development Authority &

**RESPONDENT** Ors

Date of Decision: March 24, 2022

## Acts Referred:

Uttar Pradesh Urban Planning and Development Act, 1973 - Section 33

• Water (Prevention and Control of Pollution) Act, 1974 - Section 25, 42(2), 44, 48

Hon'ble Judges: Adarsh Kumar Goel, CP; Sudhir Agarwal, JM; Prof. A. Senthil Vel, EM; Dr.

Vijay Kulkarni, EM; Dr. Afroz Ahmad, EM

Bench: Full Bench

Final Decision: Disposed Of

**Judgement**